

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 50

C.P.(IB)01(MB)/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.04.2024**

NAME OF THE PARTIES: **DIXON ASIA PACIFIC PVT LTD**

Section 59(7) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Manoj Mishra, Advocate appeared for the Liquidator.
2. Learned Counsel for the Liquidator seeks time to close the bank account.
Time granted.
3. List this matter on **16.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna